

**File No.: GA-14015/10/2024-Gr.Admin-FSSAI**  
**Food Safety and Standards Authority of India**  
**(General Administration Division)**  
**(A Statutory Authority Established under the Food Safety and Standards Act,**  
**2006)**  
**FDA Bhawan, Kotla Road, New Delhi-110002**

Date: 24.03.2025

**CORRIGENDUM**

**Subject:** Amendment in Bid Document – GeM Bid No. GEM/2025/B/6050363

With reference to the GeM Bid No. GEM/2025/B/6050363 for "**Hiring of Vehicle Services on Monthly and Short-Term Basis**" published on GeM portal on 12.03.2025, the following amendment has been made based on discussions held during the pre-bid meeting on 17.03.2025:

<b>S.No.</b>	<b>Clause No.</b>	<b>Existing Provision</b>	<b>Amended Provision</b>
1	Clause No. 4 of Notice Inviting Online Bids – Terms and Condition of the tender notice; point no. 3 (Document attached under "Buyer Added Bid Specific ATC" in the Bid document)	The service provider should have its office within the vicinity (radius) of <b>25 KM</b> from FDA Bhawan, documentary evidence required.	The service provider should have its registered office/workshop within the vicinity (radius) of <b>15 KM</b> from FDA Bhawan, documentary evidence required.

The amendment has been introduced to ensure timely availability of vehicles during urgent requirements and to enhance service efficiency. All the prospective bidders are requested to take note of the above modification while submitting their bids.

This issues with the approval of the Competent Authority.

  
**Avinash Kusumakar**  
**Joint Director**  
(General Administration)